

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1  
28/06/2019  
O.A./260/812/2012

KRUSHNA CHANDRA PADHI  
-V/S-  
D/O POST

ITEM NO:43

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. A.K. Mohapatra

Notes of The Registry	Order of The Tribunal
	<p>Mr. N.R. Routray, Ld. Counsel appears on behalf of the applicant and files his Vakalatnama which is taken on record.</p> <p>In this O.A. the relief prayed for is to dispose of the representation of the applicant.</p> <p>Heard Ld. Counsels for both the sides.</p> <p>Respondents' counsel submitted that he has filed order dated 29.07.2011 (Annexure-R/6) of the counter which is filed before this Tribunal on 07.03.19, that the representation filed by the applicant has been rejected.</p> <p>Mr. N.R. Routray, Ld. Counsel for the applicant submitted that the applicant was</p>

not communicated the copy of that rejection order.

In view of the facts as mentioned as above, no further relief of this O.A. is pending. Accordingly, the O.A. is disposed of with liberty to the applicant to file a fresh O.A. if he is aggrieved by the order dated 29.07.2011 (Annexure-R/6) as provisions of law.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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